

10  
CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

ORIGINAL APPLICATION NO.909 OF 2006

Cuttack this the 05<sup>th</sup> day of January, 2010

I.S.Kandulna ...Applicant

-VERSUS-

Union of India and others ..... Respondents

CORAM:

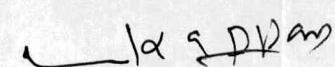
HON'BLE SHRI JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
AND

HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER

ORDER DATED ..... DAY OF JNUARY, 2010

For the reasons recorded in the order delivered today by the Bench  
in O.A.No.111 of 2008, this Original Application is dismissed. No costs.

  
ADMINISTRATIVE MEMBER

  
JUDICIAL MEMBER